

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 229 OF 2016

Dated: 24th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:-

M/s Shalivahana Green Energy Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Ashwin Ramanathan
Ms. Parichita Chowdhury

Counsel for the Respondent(s) : Mr. S. Venkatesh
Mr. Varun Singh
Ms. N.Bhattacharya

Mr. Purushendra Kaurav
Mr. Nitin Gaur
Ms. Anuradha Mishra for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing
on **15.01.2018.**

(I. J. Kapoor)
Technical Member
ts/ss

(Justice Ranjana P. Desai)
Chairperson